

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 127 of 2013

Dated : 25th February, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

M/s Lafarge India Pvt. Ltd. ... Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Praveen Kumar

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1
 Ms. Suparna Srivastava and
 Mr. P.V. Sanjeev for R-2

ORDER

Heard learned counsel for the appellant and respondent no.2.

Post the matter for further hearing on **25th March, 2014.**

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member